# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 4254

### TO BE ANSWERED ON THE 28<sup>TH</sup> MARCH, 2017/ CHAITRA 7, 1939 (SAKA)

### FOREIGN FUNDED ORGANISATIONS

#### †4254. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of registered/unregistered voluntary organisations, schools and madrasas receiving assistance from foreign countries during the last three years and the current year, State-wise;

(b) whether cases have come to the notice of the Government regarding utilisation of such assistance/donation for spreading terrorist activities in the country and if so, the details thereof;

(c) if so, whether the Government proposes to ban such schools, madrasas and organisations in the country; and

(d) if so, the details thereof?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) As per available information, there are presently more than 25,000 active

voluntary organisations including schools and madrasas who are receiving

assistance from foreign countries. State wise data and information regarding

unregistered voluntary organisations is not available with the Ministry.

(b),(c)&(d) Zakir Naik's NGO, 'Islamic Research Foundation' (IRF) has been proscribed under Unlawful Activities Prevention Act(UAPA) for links to terrorism. There are no current direct inputs to indicate that any other FCRA-registered NGO, has come to notice for misuse of foreign contribution to spread terrorism.

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